

States of Odisha and Chhattisgarh. Considering the present availability position and projections for future, it is not possible to consider fresh allocation of coal to Gujarat from Western Coalfields Limited.

(c) The Ministry of Coal has circulated 17 coal blocks for allocation to Government Companies out of which 14 are for specified end use power. These blocks would be allocated to eligible companies as per the 'Auction by competitive bidding of Coal Mines Amendment Rules 2012' for Government companies.

**Coal linkage to power projects in M.P.**

†2958. SHRI THAAWAR CHAND GEHLOT :  
DR. CHANDANMITRA :

Will the Minister of COAL be pleased to state:

(a) whether the application sent by Madhya Pradesh Power Generating Company Limited for providing coal linkage to its 2×660 MW Shree Singaji Thermal Power Project (IInd Phase) has been lying pending with Government for over the last three years;

(b) if so, the reasons for inordinate delay in providing coal linkage to the said project despite its recommendation by the Ministry of Power; and

(c) the steps taken by Government to provide coal linkage and allocate reserved coal blocks to the above project at the earliest?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL) : (a) to (c) Yes, Sir. Madhya Pradesh Power Generating Company Limited had submitted an application for providing coal linkage to its 2×660 MW Shree Singaji Thermal Power Project (IInd Phase) on 13.08.2009. The application was forwarded to the Ministry of Power for recommendation. Ministry of Power has recommended the said project for coal linkage. Subsidiary companies of Coal India Limited have issued 175 Letters of Assurance (LoA) for coal supply, covering the capacity of 1,08,878 MW. During the last three years of the Eleventh Plan, capacity of about 26,000 MW has been commissioned and the balance capacity of about 82,000 MW is likely to be commissioned during Twelfth Plan Period and beyond. Since LoAs amounting to more than 80,000 MW for setting up the power projects already exist,

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†Original notice of the question was received in Hindi.

there is prima facie no scope for granting of new coal linkages/LoAs for Twelfth Plan Power Projects.

Notice inviting application dated 31.12.2012 for allocation of coal block under the 'Auction by Competitive Bidding of Coal mines Rules, 2012'. Ministry of Coal had invited bids from Government Companies/Corporations, in response to which, a number of applications including one from Madhya Pradesh Power Generating Company Limited for its 2×660 MW Shree Singaji Thermal Power Project (IInd Phase) has been received.

#### **Joint venture projects**

2959. SHRI BALWINDER SINGH BHUNDER : Will the Minister of COAL be pleased to state:

- (a) how many Memoranda of Understandings/Joint Venture Projects have been signed by the public sector undertakings under the Ministry with the foreign or domestic partners, PSU-wise;
- (b) what is the date of signing of each of these MoUs/Joint Venture Projects and the purposes of signing, PSU-wise;
- (c) what is the status of each of the MoUs/Joint Venture Projects; and
- (d) by when each of the MoUs/Joint Venture Projects would be realized/completed?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL) : (a) to (d) Information is being collected and will be laid on the table of the house.

#### **Irregularities in coal fields**

2960. SHRI DILIPBHAI PANDYA : Will the Minister of COAL be pleased to state:

- (a) the details of cases of alleged corruption and irregularities reported in various coal fields during the last three years including the current year;
- (b) whether Government has conducted any probe in this regard; and
- (c) if so, the details and the outcome thereof along with the follow up action taken by Government thereon?